

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 1-8-05

Registration No. 99622/05

Smt. Kasturba Bai Applicant (s)

VERSUS

6-02 CA. Respondent (s)

A copy of the ORDER dated 29.7.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To
B.P. Rao
Advocate
D.V.V.

29.7.2005

Shri B.P. Rao, counsel for the applicant.
Heard.

The learned counsel for the applicant seeks permission to withdraw this OA.

Permission is granted. Accordingly, the OA is dismissed as withdrawn.

rar (J)

Sd/—

Sd/—

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman



सुपरीनटेण्डेंट
उप-रजिस्ट्रार
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

GRPR-1192 AT Jabalpur

Handwritten signature and date